

आयकर अपीलिय अधिकरण, अहमदाबाद न्यायपीठ
**IN THE INCOME TAX APPELLATE TRIBUNAL,
RAJKOT BENCH, RAJKOT**
(CONDUCTED THROUGH E-COURT AT AHMEDABAD)

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
And
SHRI T.R. SENTHIL KUMAR, JUDICIAL MEMBER**

आयकर अपील सं./ITA No. 97/Rjt/2021
निर्धारण वर्ष/Asstt. Years: 2016-17

M/s. Alinta Granito Pvt. Ltd., 8-A, National Highway, Sartanpar Road, Senso Chokdi, Opp. Ratavirda Village, Morbi-363642. PAN: AANCA6059P	Vs.	The Principal Commissioner of Income Tax, Rajkot.
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(Applicant)		(Respondent)
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Assessee by :	Shri Mehul Ranpura, A.R
Revenue by :	Shri Sanjay Agrawal, CIT.D.R

सुनवाई की तारीख/**Date of Hearing** : **23/05/2022**
घोषणा की तारीख/**Date of Pronouncement**: **31/05/2022**

आदेश/O R D E R

PER WASEEM AHMED, ACCOUNTANT MEMBER:

The captioned appeal has been filed at the instance of the Assessee against the order of the Learned Commissioner of Income Tax, Rajkot, dated 30/03/2021 arising in the matter of assessment order passed under s. 250 of the Income Tax Act, 1961 (here-in-after referred to as "the Act") relevant to the Assessment Year 2016-17.

2. At the outset, it was noticed that the Assessee has filed a letter dated 21/05/2022 in the said appeal stating that it wishes to withdraw the appeal. The relevant extract of the letter is reproduced as under:

In connection with the above, we humbly submit before the Hon'ble members that the above referred appeal is fixed for hearing on 23.05.2022. However, since in our case the National Faceless Assessment Centre, Delhi has vide order u/s.143(3) r.w.s 263 of the Income-tax Act, 1961[hereinafter referred as to the "Act"] dated 27.03.2022 finalized the assessment accepting the returned income. Thus, the above mentioned appeal becomes infructuous. Under the circumstances we request the Hon'ble Bench to allow us to withdraw the appeal.

3. In view of the above, we dismiss the appeal of the assessee as withdrawn.
4. In the result the appeal filed by the assessee is **dismissed as withdrawn.**

Order pronounced in the Court on 31/05/2022 at Ahmedabad.

**Sd/-
(T.R. SENTHIL KUMAR)
JUDICIAL MEMBER**

**Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER**

Ahmedabad; Dated
Manish

(True Copy)
31/05/2022